

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2592
ANSWERED ON:18.08.2006
UTILISATION OF FUNDS BY GRAM PANCHAYATS .
Barman Shri Hiten

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the funds earmarked for the construction of pavement, drains, cleanliness and setting up of hand pumps are spent on the prescribed purposes by Gram Panchayats in Sikkim;
- (b) If not, the action taken against the persons responsible for it;
- (c) Whether any audit is being conducted by District Magistrates in this State;
- (d) If so, the details thereof and if not, the reasons therefor;
- (e) Whether the Government proposes to utilise these funds through D.Ms on the line of M.P.L.A.D.S; and
- (f) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) As per information received from the Government of Sikkim, no specific funds are earmarked for cleanliness of drains and pavements in Sikkim through the Total Sanitation Campaign or State budget to the Rural Management & Development Department, Sikkim.
- (b) Does not arise.
- (c) & (d) No audit is conducted by the District Magistrates. However, audit of various schemes under Rural Management & Development Department is conducted by CAG.
- (e) & (f) Not applicable.